- (b) whether any studies have been conducted about this pollution by the Ministry; and
- (c) if so, the details of action taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) No such incidents of illegal mining or pollution due to illegal mining in the river Bhadra have come to the notice of the Ministry of Environment and Forests.

- (b) No such studies have been conducted by the Ministry.
- (c) The question does not arise.

## Allocation for people rehabilitated from forests

2041. DR. T.N. SEEMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government is aware that the money allocated for rehabilitation of people from forest areas which come under Tiger Conservation Project is inadequate in all States except Rajasthan;
- (b) how much money has been allocated by the Ministry for voluntary relocation of people from wildlife protection areas on an annual basis; and
- (c) since the amount set aside for relocation does not appear to meet the demands from the people willing to relocate, why Government is not prioritizing the use of Compensatory Afforestation and Management Planning Authority (CAMPA) funds for implementing voluntary relocation schemes in protected areas?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): (a) and (b) The ongoing Centrally Sponsored Scheme of Project Tiger requires enhanced allocation towards creation of inviolate space for tigers through relocation/rehabilitation of people living in the core/critical tiger habitat areas, as notified by tiger States. The details of central assistance provided to States in this regard during the current Plan period are given in the Statement (See below).

(c) The Ministry of Environment and Forests has advised the States for allowing the use of Net Present Value (NPV) money under CAMPA, for various activities, which *inter-alia*, include rehabilitation of people from protected areas as well.

Statement

Details of funds released under the Centrally Sponsored Scheme of "Project Tiger" during the current Plan period for village relocation

(Rs. in lakhs)

SI. No	o. Name of Tiger Reserve	2007-08	2008-09	2009-10	2010-11
1	Manas (Assam)	0.00	646.0945	0.00	0.00
2	Achanakmar (Chhattisgarh)	0.00	0.00	1000.00	723.98
3	Nagarahole/Bandipur (Karnataka)	980.19	0.00	0.00	0.00
4	Bandhavgarh (MP)	277.3668	1580.00	0.00	0.00
5	Kanha (MP)	0.00	1390.00	3.12	140.00
6	Satpura (MP)	76.00	1024.49	1035.00	0.00
7	Panna (MP)	1577.53	1824.63	0.00	0.00
8	Dampa (Mizoram)	0.00	0.00	2043.00	0.00
9	Simlipal (Orissa)	0.00	350.00	0.00	610.00
10	Ranthambhore	50.00	464.00	10400.00	0.00
	(Rajasthan)				
11	Sariska (Rajasthan)	50.00	1879.50	0.00	1860.00
12	Mudumalai	0.00	100.00	0.00	200.00
	(Tamil Nadu)				
13	Corbett (Uttarakhand)	10.00	0.00	0.00	0.00
	Total	3021.0868	9258.7145	14481.120	3533.98